

**HIGH COURT OF UTTARAKHAND AT NAINITAL**

**NOTIFICATION**

**DATED: NAINITAL: APRIL 06, 2023**

**No. 85/UHC/Admin.A-2/2023**

Shri Harish Kumar Goel, Principal Judge, Family Court, Dehradun is repatriated, transferred and posted as Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital vice Shri Nitin Sharma.

**No. 86/UHC/Admin.A-2/2023**

Shri Rajeev Kumar Khulbey, Member-Secretary, Uttarakhand State Legal Services Authority, Nainital is repatriated, transferred and posted as District & Sessions Judge, Bageshwar vice Shri S.M.D. Danish.

**Note:**

- (A) Recommendation of the name of Shri Nitin Sharma, Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital is being sent to the Government for his posting as Principal Judge, Family Court, Dehradun vice Shri Harish Kumar Goel.
- (B) Recommendation of the name of Shri Anuj Kumar Sangal, Registrar (Vigilance), High Court of Uttarakhand, Nainital is being sent to the State Government to give him the charge of the office of Member-Secretary, Uttarakhand State Legal Services Authority Nainital, **in addition to his present duties.**
- (C) Recommendation of the name of Shri S.M.D. Danish, District & Sessions Judge, Bageshwar is being sent to the Government for his posting as Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.

**All above orders shall come into force w.e.f. 15.04.2023**

**By Order of the Court,**

**Sd/-**

(Vivek Bharti Sharma)  
Registrar General

**No. 1543/UHC/Admin.A-2/Annual Transf./2023**

**Dated: April 06, 2023**

1. All the District Judges of the State Judiciary for information.
2. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
3. P.P.S. to Hon'ble the Chief Justice for information and to place it before His Lordship.
4. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
5. All the Registrars of the Court for information.
6. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
7. Additional Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
9. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
10. Legal Advisor to H.E. the Governor of Uttarakhand for information.
11. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
12. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.

**UHC/Admin.A (2)/Annual Transf. (HJS-DJ)-2023**

14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. Deputy Registrar (Accounts) of the Court for information.
22. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
23. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
24. P.S. to Registrar General.
25. Treasury Officer (s), Bageshwar, Dehradun and Nainital.
26. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
27. Guard File/ Assistant concerned.

**Assistant Registrar  
Admin.A-2**